

Harijan Employees in Government offices

1355. SHRI SANA! KUMAR RAHA: Will the PRIME MINISTER be pleased to state the number of Harijan employees working in different offices of the Central Government grade-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): A statement showing the available information regarding the number of Scheduled Castes employees in the different ministries/Departments/offices under the Government, in Class I, Class II, Class III and Class IV (excluding sweepers), as on 1st January, 1972 is annexed. [See. Appendix I XXXV Annexure No. 89.J

Ballabgarh Telephone Exchange

1356. SHRI K. C. PANDA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the Telephone Exchange in Ballabgarh is malfunctioning thus causing considerable inconvenience and loss to the industries served by it;

(b) whether it is affected by frequent breakdowns and the instruments remain dead for most of the time; and

(c) if so, the remedial measures proposed to be taken in the matter?

THE MINISTER OF COMMUNICATIONS (SHRI H. X. BAHUGUNA): (a) No, Sir.

(b) No, Sir.

(c) The question does not arise.

Distribution of old Telephone Guides in Punjab Circle

1357. SHRI RANBIR SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that copies of the new Telephone directories of 1973 are being distributed in Chandigarh and some other places in Punjab and Haryana, whereas copies of the old Telephone Directory of

1970 are being distributed in other parts of Punjab Circle; and

(b) if so, steps proposed to be taken in this regard?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA): (a)

(i) Sir, Punjab Circle has not been able to print a complete Circle Telephone Directory since 1971 due to dispute with printers. However, supplemental Directories in English have been printed or cyclostyled, separately for each exchange system, for the convenience of subscribers and distributed this year to nearly all the telephone exchanges in States of Haryana, Punjab and Himachal Pradesh and in the Union territory of Chandigarh under the jurisdiction of the Punjab Circle. Also, about 3,30,000 copies of Punjab Circle English Directory (December, 1970 issue, supplied till now, by the printers against 74,000 copies ordered on them in July, 1969, have been distributed to a number of Telephone Exchanges. Further copies of this issue as and when received, will be supplied to the remaining exchanges.

(In Printing of English Directory, 1973 issue may be possible only by the end of this financial year as fresh tenders have been invited for its printing after cancelling the agreement with the present printers because of their unsatisfactory performance.

Hindi issue of Punjab Circle Directory completed upto 1-7-1973 is already under print and is expected to be available early.

All possible efforts are being made to ensure that future issues of Directory are published once in a year.

1358. [Transpired in the 21st August; 1973.]

Fixation of price of newspapers and periodicals

1359. SHRI IBRAHIM RAJANIY: SHRI V. M. MAKWANA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that there is a newsprint shortage the pages of daily and

periodical papers have been reduced though the price remain the same; and

(b) if so, whether Governemnt propose to compel the newspaper managements to decrease the price in comparison with the pages?

11M. DEPUTY MINISTER IX THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) Yes, Sir.

(h) No, Sir.

Departmental Appointments in Delhi Administration as Kanungos

1860. SHRI SANDA NARAYANAPPA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) Whether the Delhi Administration arranged a Departmental Kanungos Examination in January, 1965;

(b) if so, whether the Delhi Administration have appointed some departmental employees as regular Kanungos who qualified in the said examination but denied regular appointment to their other departmental employees who too had qualified in that examination: and

(c) the reaction of Government in the matter?

11M. DEPUTY MINISTER IX THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) to (c) A statement is attached.

Statement

V (a) Yes, Sir.

(b) and (c) The appointment etc. of Kanungos is governed by the Delhi Land Revenue Rules, 1962, which came into force from 1-3-1963. Previous to this, the Punjab Kanungos' Service Rules, 1935 were applicable. Thus, there are two categories of Kanungos, viz, those who passed the departmental examination prescribed by the Punjab Rules and the others who receive regular training in survey and

land records at the training school and are called diplomatic Kanungos. It was a practice in the past that Patwaris, officiating Kanungos and other officials of the office of Deputy Commissioner, Delhi used to appear in the Departmental examination conducted by the Directorate of Land Records, Punjab. One such instance was the departmental examination conducted in 1965. The appointments of such of the successful candidates in this examination as had either been working as Kanungos or were given assumed seniority from a date earlier than 1-3-1963 were regularised by the Delhi Administration on the basis of their seniority. Ten of the successful candidates have been sent for training under the provisions of the Delhi Land Revenue Rules, 1962. One successful candidate was not sent for training as he was over 15 years of age.

Per Capita Income

1861. SHRI U. K. LAKSHMANA GOWDA: Will the Minister of PLANNING be pleased to state:

(a) whether per capita income has increased during the Fourth Five Year Plan; and if so, the increase registered in per capita income in the Fourth Plan with a state-wise break-up; and particularly in the State of Mysore; and

(b) the anticipated increase in per capita income at the end of Fourth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) The increase in per capita income over the first two years of the Fourth Plan works out at 5.2 per cent (at 1960-61 prices) according to the 'Press Note on Quick Estimates of National Income' for 1970-71. The attached statement shows Statewise increase in per capita income over the same period. State of Mysore registered an increase of 4.1 per cent at 1956-57 prices and 6.4 per cent at current prices as shown in the statement.

(b) According to the Fourth Plan document the per capita income is expected to increase by 16.5 per cent (at 1968-69 prices) over the Fourth Plan period.